

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION No 78 of 2020 (SZ)

IN THE MATTER OF

Tribunal on its own motion

Suo Moto based on the News Item in the Times of India,

Chennai Edition Newspaper dt: 03.06.2020,

"Sewage from Industries leaves water bodies covered in hyacinth"

... Applicant(s)

-VERSUS-

The Principal Secretary,
Public Works Department,
Chennai and Ors.

... Respondent(s)

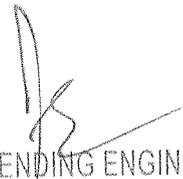
INDEPENDENT REPORT FILED ON BEHALF OF CMWSS BOARD (10TH RESPONDENT)

I, P. Ashok Kumar, Son of Thiru. V. Ponnuvel Hindu aged about 59 years working as Superintending Engineer (Project) VI of Chennai Metropolitan Water Supply and Sewerage Board having office at 2nd floor, Urban Administrative Building, MRC Nagar, Chennai 600 028 do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (P) VI of the Chennai Metropolitan Water Supply and Sewerage Board and as such I am well acquainted with the facts and circumstances of the case.
2. I am filing this status report on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai – 28, as per the orders issued by the Hon'ble National Green Tribunal, Chennai on 05.10.2021.

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No.of corrs:


SUPERINTENDING ENGINEER-VI (P)
C.M.W.S.S. BOARD,
No.1, Pumping Station Road,
Chindadripet, Chennai - 600 002.

3. I respectfully submit that, CRRT Board has approved 56 sub projects of short term plan at a cost of Rs.555.46 Crores to be implemented by various implementing agency / line department under Phase-III of Adyar River restoration origin to mouth for plugging of sewage outfalls into Adyar River. Out of 56 sub projects, 14 sub projects are to be implemented by CMWSS Board and the administrative sanction has already be accorded vide MA&WS (MC1) Department GO(MS) No.72 dated 12.07.2017 to a value of Rs. 123.19 Crores.
4. I respectfully submit that, of the original 14 sub projects (7 nos of I&D works and 7 nos of Modular STPs) prepared for the mitigation of sewage outfalls within Chennai city into River Adyar, CMWSSB has taken up 9 works, by modifying the original proposals and diverting the intercepted sewage to its nearest sewage pumping stations or to the nearest sewerage collection system. 6 nos of Interception and Diversion works and 2 nos of Modular STPs are under execution along River Adyar. For 1 I&D work at Nandambakkam, tenders received and under evaluation. For 1 no of Modular STP undertaken by CMWSSB for Kundrathur Town Panchayat, the tender is under tender evaluation.


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The progress of ongoing works is detailed below:

Sl. no	Description of Work	Physical progress of works %	Expected date of completion
1	Package 1 – I & D - Adyar & Kotturpuram	90	31.05.2022
2	Package 2 - I & D - Greenways Road & Kotturpuram TNSCB	Proposal dropped. (TNSCB proposed to demolish and reconstruct new Kotturpuram slum tenements & 3 nos of SWD in Greenways avenue is carrying only rain water)	
3	Package 3 - I & D - Nandanam Extension, Turn Bulls Road & Radhakrishnapuram Slum	100	Work completed
4	Package 4 - I & D - Mambalam Canal	65	31.05.2022
5	Package 5 - I & D – Guindy & Ekkattuthangal	100	Work Completed
6	Package 6 - I & D – Samiyar Thottam, Jafferkhanpet & MGR Drain	85	31.05.2022
7	Package 7 - I & D - Nandambakkam	Tender under evaluation	
8	Package 8 - Modular STP - Kotturpuram	65	09.08.2022
9	Package 9 - Modular STP - Mambalam Canal (P1)	Proposal dropped due to enlargement of sewer and improvement of pumping main taken up under CRRT - Phase I - Plugging of outfalls under Adyar drains project.	
10	Package 10 - Modular STP - Mambalam Canal (P2)	60	04.07.2022
11	Package 11 - I & D - MGR drain	Original proposal of Modular STP has been dropped. Revised proposal for I&D works, work order issued on 09.09.2021. Work has been commenced and expected to be completed by June 2023.	
12	Package 12 – Modular STP - Manapakkam	Proposal dropped due to ongoing sewerage schemes in Manapakkam and Ramapuram & upcoming UGSS proposals in Nandambakkam.	
13	Package 13 - Modular STP - Nandambakkam		
14	Package 14 - Modular STP - Nandambakkam		

Sl. no	Description of Work	Physical progress of works %	Expected date of completion
15	Package 15 - Modular STP - Kundrathur drain	Tender under evaluation.	

Note : The dates mentioned above are probable date of completion. In the event of encountering site technical issues during the execution of work, date of completion will be revised and report will be filed accordingly

6. I respectfully submit that, the temporary mitigation proposals for the 9 outfalls within the stretch between Alandur and Jafferkhanpet bridge (Ch 8200 to Ch 10850) covering the areas of Burma Colony, Defence Colony, SIDCO Industrial estate and Kalaimagal nagar in depot 170 is being taken up in Package 5 of Adyar CRRT works. It comprises collection system of 400mm to 1000mm dia CI pipes with 102 nos. of Machine Holes for a total length of 3182m from Alandur to Jafferkhanpet Bridge in the right bank of Adyar River. The collected sewage from first interceptor at Pumping Station in Oxidation Pond site of SIDCO Industrial Estate is conveyed to Labour Colony Sewage Pumping Station by pumping. The collected sewage from second interceptor at Lift station near North Phase of Guindy Industrial Estate is conveyed to Ekkattuthangal Sewage Pumping Station by pumping for onward disposal and treatment in Nesapakkam STP. All Works are completed and is under trial commissioning. After trial commissioning, the same will be handed over to O&M wing for further maintenance and operation.
7. I respectfully submit that, with regard to utilizing hyacinth as a resource for generating energy or other usable products as being carried out in the neighboring states like Karnataka, it is submitted that, the maintenance of water bodies in the Chennai city are carried out by Greater Chennai Corporation and Public Works Department. The periodic cleaning of the hyacinth in the water bodies in Chennai city using Amphibian Vehicle are also being carried out by GCC and PWD. In this regard, it is submitted that the 4th respondent, Greater Chennai Corporation had already installed a 5 ton capacity Bio gas plant in CPCL layout, Manali based on Anaerobic digestion method for generation of energy from water hyacinth formed in water bodies.


 SUPERINTENDING ENGINEER-VI (P)
 C.M.W.S.S. BOARD,
 No.1, Pumping Station Road,
 Chindadripet, Chennai - 600 002.

Solemnly affirmed at Chennai
on this 07th day of March' 2022 and
signed his name in my presence


SUPERINTENDING ENGINEER-VI (P)
C.M.W.S.S. BOARD,
No. 1, Pumping Station Road,
Chindadripet, Chennai - 600 002.

Before me

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K. Gopi Ex. No: 702/06
No: 16. Law Chambers,
Advocate: Chennai High Court
Ch-104.

5th and last page.
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BEHALF OF CMWSS BOARD (10TH
RESPONDENT)**

**M/s. G.JANAKIRAMAN
COUNSEL FOR RESPONDENTS**